

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 121**

**CP (IB) No. 63/Chd/Hry/2021**

**IN THE MATTER OF:**

**Phoenix Arc Private Limited**

**...Petitioner-Financial Creditor**

**Versus**

**Supreme Infrastructure India Limited**

**... Respondent-Corporate Debtor**

**Under Section: 7, IBC 2016**

**Order delivered on 08.07.2024**

**CORAM:**

**SHRI. UMESH KUMAR SHUKLA,  
HON'BLE MEMBER (T)**

**SHRI. HARNAM SINGH THAKUR,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Petitioner** : Mr. Manish Jain, Advocate.

**ORDER**

A date is requested by the learned counsel for the petitioner on the ground of Resolution Plan before this Adjudicating Authority. Let the matter be listed on 14.08.2024.

Sd/-  
**(UMESH KUMAR SHUKLA)**  
**HON'BLE MEMBER (T)**

Sd/-  
**(HARNAM SINGH THAKUR)**  
**HON'BLE MEMBER (J)**